

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2311
ANSWERED ON:17.08.2006
CONCESSION TO SENIOR CITIZENS IN ROADWAYS BUSES
Nedurumalli Janardhana Reddy Shri

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether no concession is allowed to senior citizens while travelling by Government roadways buses, like the practice followed by Railways and Indian Airlines;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to make it mandatory for the Government roadways buses to offer concessional travel for bonafide senior citizens;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (e) Public sector roadways is the responsibility of the State Governments and Central Government is not involved either in fixation of fare or grant of fare concession to any category of citizens including Senior Citizens.